## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/3770/2020



This the 05th day of March, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Muzhat Nasreen Age 40 years, D/o Ghulam Mohammad R/o Qutub-Ud-Din Pora, Dabtal, Aalikadal, Srinagar.	
, , ,	Applicant
(Advocate:- Mr. S.N. Ratanpuri)	
Versus	
1. State of J&K through Commissioner/Secretary to Department, Civil Secretariat, Jammu/Srinagar and 3 ors.	Government, PWD (R&B)
(Advocate: Mr. Amit Gupta, Additional Advocate General)	Respondents
ORDER [ORAL]  (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)  Learned counsel for the applicant submits that the T.A. has become infructuous.	
2. Accordingly, the T.A. is dismissed for having become infructuous.	
(ANAND MATHUR)  MEMBER (A)  Arun	AKESH SAGAR JAIN) MEMBER (J)